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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 285/16	Hearing	621A	Sourcebits technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Matter is listed today. Today listed for verification. Perused office note. Address letter to the PCS appearing in the meantime Registry to address letters to RD to inform about the status of the two applications filed for violation of Section 159 and Section 220 of Companies Act, 1956. Registry to address letter to ROC also to inform the tribunal about the status of two applications filed before RD by the Petitioner. List it on 18.09.2017.

  
**MEMBER(J)**

  
**MEMBER (T)**